

an>

**Title: Rajya Sabha agreed without any Amendment to Indian Antarctic Bill, 2022**

**SECRETARY-GENERAL:** Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

1. “In pursuance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 1<sup>st</sup> August, 2022 agreed without any amendment to the Weapons of Mass Destruction and their Delivery System (Prohibition of Unlawful Activities) Amendment Bill, 2022, which was passed by the Lok Sabha at its sitting held on the 6<sup>th</sup> August 2022”

“In pursuance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 1<sup>st</sup> August, 2022 agreed without any amendment to the Indian Antarctic Bill, 2022 which was passed by the Lok Sabha at its sitting held on the 22<sup>nd</sup> July, 2022.”